

(24)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/122/2016  
NAME OF THE PETITIONER(S) : V. Kesavamurthi  
NAME OF THE RESPONDENT(S) : Sands Utility Services Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Deepa Mariappan for Adv. A. Dhamaraj	Counsel for Petitioner	Deepa/ 13/02/18
2. K. Nityaveedhan for Thirugambal	Counsel for Respondents	Only

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 06.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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